

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.212**  
IB-393(ND)/2022

**IN THE MATTER OF:**

M/s. Sunder Engineering Works Through Mr. Siddhant Jain Proprietor  
.... **APPLICANT/PETITIONER**

**Vs.**

MAV Steels Pvt Ltd.  
.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 16.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Prachi Johri and Adv. Sonali Gambhir

For the Respondent :

**ORDER**

List the matter on **31.01.2023** for arguments.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**